Written Answers to

In addition, Railways has undertaken various steps to ensure that all contractual employees get minimum wages and other dues as per law. The details about various agencies are being uploaded in public domain on Shramik Kalyan Portal and on Rail Drishti. Further changes have been made in standard Bidding Documents to enforce the Laws relating to welfare of labourers/contractual workers.

## Review of security in trains

3946. SHRIMATI SHANTA CHHETRI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has data of crimes committed in running trains during last three years, if so, the details thereof, year-wise and State-wise;
- (b) whether Government has reviewed lack of proper security in running trains; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/Distrfct Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area and passengers. Cases of Indian Penal Code (IPC) crime in Railways are registered and investigated by the concerned Government Railway Police. Based on the data provided by Government Railway Police Stations, the zone-wise details of number of cases of crimes registered in trains during the years 2016, 2017 and 2018 are given in Statement (See below).

- (b) and (c) Regular coordination meetings are held by RPF with the State Police/GRP authorities to review and streamline the measures taken for the safety and security of passengers. Analysis of passengers related crime is done to identify affected trains, stations and sections and accordingly security arrangements are made in close coordination with GRP for safety and security of passengers over Indian Railways. Numerous measures have been taken up in the recent past to improve security in running trains. For example:—
  - 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are

- escorted by Railway Protection Force daily in addition to 2200 trains escorted by Government Railway Police of different States daily.
- 2. Surveillance is kept through CCTV cameras, provided at about 473 stations over Indian Railways, to ensure safety and security of passengers.
- 3. Security Help Line number 182 is operational over Indian Railways for security related assistance to passengers in distress.
- 4. Through various social media platforms *viz.* twitter, facebook etc., Railways are in regular touch with passengers to enhance security and address their security concerns.
- An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.
- 6. All Railway Stations and passenger carrying trains are planned to be progressively provided with CCTV based surveillance system.
- 7. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 8. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.
- Further, close liaison is made by Railways with the State Police/GRP authorities
  at all levels for prevention of crime, registration of cases, their investigation
  and maintenance of law and order in Railway premises as well as on running
  trains.

## Statement

The zone-wise details of number of cases of crimes registered in trains during the years 2016, 2017 and 2018 over Indian Railways

Zonal Railway	Number of cases of crimes registered in trains			
	2016	2017	2018	
1	2	3	4	
Central	3437	9126	12899	
Eastern	611	831	700	

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1	2	3	4	
East Central	1340	95	1 927	
East Coast	574	569	567	
Northern	3647	316	1 2523	
North Central	972	124	7 2204	
North Eastern	532	499	269	
North-East Frontier	250	28:	3 210	
North Western	458	460	536	
Southern	578	1509	3563	
South Central	1787	258:	5 2674	
South Eastern	489	452	2 567	
South East Central	568	879	778	
South Western	485	56	3 439	
Western	1882	4350	5 5533	
West Central	2894	330	3861	

## Equipping railway coaches with LHB coaches

3947. SHRI RAKESH SINHA: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of trains in the country equipped with Linke Hofmann Busch (LHB) coaches so far;
- (b) the time-frame proposed by Government for equipping all the major long distance trains by LHB coaches for additional safety; and
- (c) whether Government proposes to equip all the trains with LHB coaches and if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) At present, 411 pairs of trains, on Indian Railways, are operating with Linke Hofmann Busch (LHB) coaches.

(b) and (c) Indian Railways have decided to proliferate the technologically superior and safer Linke Hofmann Busch (LHB) coaches. Accordingly, from the year 2018-19 onwards, the Production Units of Indian Railways are manufacturing only LHB coaches.